

title : Need to ban use of endosulfan – a dangerous pesticide.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I would like to place before this House the serious impacts due to the continuous use of Endosulfan chemical pesticides in some parts of our country especially 12 villages in Kasargod District and in some places in Karnataka.

Sir, this continuous usage of this Endosulfan gas has caused serious diseases in this area. As a result, at the request of the local people, the Government of Kerala has appointed two Commissions, the Sivanandan Commission and the Achutan Commission. These Commissions consist of doctors, experts and also other eminent persons. They visited the place and examined the soil, water, air and even mother's breast milk. They came to the conclusion that this serious disease is due to the continuous use of Endosulfan. As a result, it is shocking to say that the children of the ages of two years, three years or four years have become blind and deaf and women below 20 years are not able to go for marriage because they have become the victims of cancer and TB. In 60 countries, including European countries and Sri Lanka have already banned this Endosulfan just because the Expert Committee has already given a suggestion that it really affects the body, the health and also the surface. This Endosulfan has affected the locality. It does not concentrate in one place and it gets spread at a speed to other places. The people of that area are affected. The Government of Kerala has given some assistance to these poor families. About 150 people have died there and Rs.50,000 has been given and the free medical assistance is given. It is really high time to ban the Endosulfan here. The Government should constitute a Joint Parliamentary Committee to go into this. It is in my constituency. I have the seen these poor people dying. I request the Government to take necessary action.